## Before the Appellate Tribunal for Electricity Appellate Jurisdiction

I.A. No. 75, 76, 77 & 78 of 2006 In Appeal No. 102, 103, 104 & 105 of 2006

Dated: 10<sup>th</sup> September, 2007

Coram: Hon'ble Mr. H.L. Bajaj, Technical Member

Hon'ble Mrs. Justice Manju Goel, Judicial Member

Gujarat Chamber of Commerce & Industry

...Appellant(s)

Versus

Madhya, Uttar, Dakshin & Paschim Gujarat Vij Co. Ltd. Ors.

...Respondent(s)

For the appellant: Mr. Mansoor Ali and Mr. Avijeet Lala, Advocates.

For the respondents: No appearance.

## ORDER

Mr. Mansoor Ali, Advocate, appearing for the applicant in Appeal Nos. 102, 103, 104 and 105 of 2007 wishes to withdraw the appeals.

The applications and appeals are dismissed as withdrawn.

(Mrs. Justice Manju Goel) Judicial Member (Mr. H.L. Bajaj) Technical Member